



GENERAL MANAGER & RECOVERY OFFICER  
RECOVERY CELL  
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E-mail: recoveryero@sebi.gov.in

Notice of Attachment of MF & Demat Account

Attachment Proceeding No.15517 of 2026

Certificate No. 9088 of 2026

The Managing Director,  
National Securities Depository Limited,  
Trade World, A wing, 4th & 5th Floors,  
Kamala Mills Compound, Lower Parel,  
Mumbai - 400013

The Managing Director,  
Central Depository Services (India) Limited,  
17th Floor, P J Towers, Dalal Street,  
Fort, Mumbai - 400001

The Principal Officer / Chairman & Managing Director / CEO  
All the Mutual Funds in India

1. Whereas a **Recovery Certificate No. 9088 of 2026** dated **April 20, 2026**, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 5,21,000/- (Rupees Five Lakh Twenty One Thousand Only)**, as detailed below along with further interest, all costs, charges and expenses etc., against **Ramesh Kumar Deosaria (PAN: AIBPD5871D) ["Defaulter"]** and the same is due from him in respect of the said certificate. A **Notice of Demand** dated **April 20, 2026** has been issued to the above named.

| Description of Dues                                                                                                                                                                                 | Amount (Rs.)      |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|
| Penalty imposed by the Adjudicating Officer vide Order No. Order/JS/YK/2025-26/31975 dated Jaunary 19, 2026 against Ramesh Kumar Deosaria (PAN: AIBPD5871D) in the matter of Illiquid Stock Options | 5,00,000/-        |
| Interest from 19/01/2026 to 20/04/2026 @ 1% p.m.                                                                                                                                                    | 20,000/-          |
| Recovery Cost                                                                                                                                                                                       | 1,000/-           |
| <b>Total</b>                                                                                                                                                                                        | <b>5,21,000/-</b> |

2. And whereas, there is sufficient reason to believe that the Defaulter may dispose of the securities/ instruments in the Demat account/s or Mutual fund folio/s held with you and realization of amount due under the certificate would in consequence be delayed or obstructed.
3. It is, therefore, in exercise of powers conferred on me, I hereby order to attach the following with immediate effect:
- All Demat account/s by whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.
  - All Mutual fund folio/s whatever name called of the Defaulter, either singly or jointly with any other person/s, held with you.



4. It is further ordered with immediate effect that **NO Debit** shall be made in the said accounts/folios until further orders. However, the credits, if any, into the account may be allowed.
5. You are hereby directed to provide the following immediately to the undersigned/our representative on service of this Notice:
  - a) Details of all the Accounts/folios held by the defaulter with you,
  - b) Copy of the Account Statement/s; and
  - c) Confirmation of Attachment of the said accounts/folios
6. If the defaulter is not having any type of account/folios with you/not having any balance in the account/folios of the defaulter, the same shall be also informed on the email: **recoveryero@sebi.gov.in**.
7. This Notice of attachment is issued in exercise of powers conferred under Section 28A(1), 11(2)(ia) of SEBI Act, 1992 r/w Section 226 and the Second Schedule of the Income Tax Act, 1961.

Given under my hand and seal at Kolkata this 03<sup>rd</sup> day of July, 2026.

SEAL



Copy to:

**Ramesh Kumar Deosaria**

**Address:** Paritosh Co. P-10, New Howrah Bridge, Approach Road Shop No. 2, Kolkata, West Bengal - 700001

*Mitrajeet Dey*  
**RECOVERY OFFICER**

मित्रजीत दे / Mitrajeet Dey  
वसुली अधिकारी एवं महाप्रबंधक  
Recovery Officer & General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata

With a direction not to deal with the securities/ instruments held/ to be held in the aforesaid accounts.